

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1448
ANSWERED ON:03.08.2005
NATIONAL FAMILY WELFARE PROGRAMME
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government has released funds under the National Family Welfare Programme to the poor in the country;
- (b) if so, the salient features of this programme;
- (c) the funds allocated to the State Government of Karnataka during the last three years;
- (d) the total number of cases pending under the said programme; and
- (e) by when all the pending cases are likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)&(b): Yes, Sir. Under the National Family Welfare Programme, the Government was releasing funds under National Maternity Benefit Scheme (NMBS) to poor families.

From the current year 2005-06, the scheme of NMBS has been modified as Janani Suraksha Yojana (JSY). Under the scheme, cash assistance of Rs.500 per live birth is provided to all BPL (Below Poverty Line) pregnant women of age 19 years & above, for first two live births on their registration with health care institutions. Additional financial benefit is also provided to the beneficiaries if they opt for institutional delivery. For 10 low performing States (Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Orissa, Rajasthan, Uttar Pradesh, Uttranchal, Assam and Jammu & Kashmir), the benefit is also available to the pregnant women even for third live birth provided the beneficiaries on their own accord choose to undergo sterilization immediately after delivery in health facility where she delivered. Emergency obstetric services are also provided to the beneficiary at Government Primary Health Care institutions. Where Government specialists are not available, assistance upto Rs.1500 per case is to be provided for hiring services of private experts to carry out the surgery either in Government medical facility or in private hospital, nursing home, etc.

(c): The funds released under this scheme to the State of Karnataka during the last three years are as below:

| Year | Amount released (Rs.in lakhs) |
|---------|-------------------------------|
| 2002-03 | 336.14 |
| 2003-04 | 174.51 |
| 2004-05 | 296.04 |

(d)&(e): During 2004-05, proposals for release of 2nd installment from 2 districts of Karnataka could not be considered due to non-fulfillment of prescribed criterion and hence lapsed.